

ITEM NO.4

REGISTRAR COURT. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 12471-12490/2014

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

EARTH STONES, BHILWARA ETC.ETC

Respondent(s)

(List only Diary NO. 3124/2019.)

WITH

SLP(C) No. 16808-16820/2014 (XV)
(OFFICE)

Diary No(s). 3124/2019 (XV)
(FOR SUBSTITUTED SERVICE ON IA 37721/2021
IA No. 37721/2021 - SUBSTITUTED SERVICE)

Date : 15-12-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

For Respondent(s)

Ms. Shobha Gupta, AOR
Mr. Aditya Ranjan, Adv.
Ms. Jessy Kurian, Adv.
Ms. Tarjana Rai, Adv.
Mr. Kawirangbou Charenamei, Adv.

Mr. Satpal Singh, AOR
Ms. Seita Vaidyalingam, AOR
Mr. Vipin Kumar Jai, AOR
Mr. G. K. Bansal, AOR
Mr. Ajay Choudhary, AOR

Mr. Upendra Pratap Singh, AOR
Mr. Anuj Gupta, Adv.
Mr. Shailesh Joshi, Adv.

Contd...

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 3124/2019

Ld. Counsel for the petitioner has filed an Application for substituted service in respect of the sole respondent. Application stands allowed. Four weeks' time is granted to file proof of publication.

List again on 7.2.2024.

H. SHASHIDHARA SHETTY
Registrar